


Senior Civil Judge & JMFC., Turuvekere Cause List on 15-06-2020

Sl. No.	Case No.	Parties Name	Stage	Advocate Name
MORNING SESSION				
1	Ex.15/2019	Puttegowda Vs Thimmarayappa P	Hg. on IA	NCJ/PLN
2	CR.40/2019	TV Kere Police Vs Sadiq Hussain	Hg. on B/A	NCJ
3	CR.45/2019	TV Kere Police Vs Girish	Hg. on B/A	NCJ
4	C.Mis.119/2018	Shalini S.V. Vs Dr K.V.Ananda	Hg.on IA	HKN
5	RA.30/2018	K.S.Vishwanatha Vs Town Co-Operative Society Ltd.,	Arg.	BRM, TSC
6	RA.31/2018	S.N.Nanjappa Vs Town Co-Operative Society Ltd.,	Arg.	KN, TSC
7	RA.32/2018	Sundaran Vs Town Co-operative Society Ltd.,	Arg.	KN, TSC
8	RA.38/2018	Srinivas B.G. Vs Town Co-Operative Society Ltd.,	Arg.	LSS, TSC
9	RA.02/2019	Madhuram Patel Vs Town Co-Operative Society Ltd.,	Arg.	DTR, TSC
10	RA.12/2019	Sampathlal Sharma Vs Town Co-Operative Society Ltd.,	Arg.	BHD, TSC
AFTREERNOON SESSION				
11	Mis.08/2018	Srikantaiah H. Vs Kempamma	Hear on IA	HKN, DTR
12	MC.14/2019	Kavitha G.R. Vs Shivakumar	Arguments	KN
13	Misc.31/2016	Asst. Commission ALA Vs	To hear	AGP
14	Misc.33/2016	Asst. Commission ALA Vs	To hear	AGP
15	Misc.34/2016	Asst. Commission ALA Vs	To hear	AGP
16	Misc.37/2016	Asst. Commission ALA Vs	To hear	AGP
17	Misc.38/2016	Asst. Commission ALA Vs	To hear	AGP
18	Misc.39/2016	Asst. Commission ALA Vs	To hear	AGP
19	Misc.43/2016	Asst. Commission ALA Vs	To hear	AGP
20	Misc.53/2016	Asst. Commission ALA Vs	To hear	AGP

Place: Turuvekere.
Date : 12-06-2020


12/6/2020
Sr. Civil Judge, Turuvekere.

Civil Judge & JMFC., Turuvekere
Cause List on 15-06-2020.

Sl. No.	Case No.	Parties Names	Stage	Advocate Name.
MORNING SESSION				
1	FDP15/2014	Gangamma. -V/s- Jayalakshamma.	To hear on IA	HKNMBV
2	EX23/2015	Narayanappa. -V/s- Narasamma.	To hear on IA	DTR/PHD
3	O.S.235/2015	Govindaiah. -V/s- Ramanna & others.	To hear on IA	PHD/BRM/MBS
4	O.S.180/2016	S. Ramaiah. -V/s-. S. Chandranna.	Hearing on IA	DTR
5	O.S.366/2016	Chandraiah. -V/s-. Venkatachalaiah.	Hearing on IA	MDN/HSS
6	O.S.5/2017	Soumya @ Nuthanalakshmi. -V/s- Udaya Bharati Education Trust & Others	Hearing on IA	NCJ/KRD
7	O.S.219/2014	Manjamma. -V/s-. Basavalingappa	Hearing on IA	KRD/MBV
8	FDP29/2015	G.T. Ramesh. -V/s- Lakshamma & others	Arguments	MRP/NR/MBV
9	OS.No.230/2016	Tatamma. -V/s- Kamma	Arguments	AND/DTR
10	OS.No.125/2020	Pandurangaiah. R. V/s- Boregowda. L.	Hearing on IA	PHD
AFTERNOON SESSION				
11	OS.No.239/2017	Lakshmidivi. -V/s- Sannayallaiah & others	Arguments	CSK/MCU
12	OS.No.126/2020	Shankarappa. -V/s-. Basavaraju. L.S.	Hearing on IA	AND
13	EX19/2014	Hanamanthaiah. -V/s- Andanigowda & others.	Arguments	KRD/SM
14	O.S.52/2018	Kumar. C.N. -V/s- C.T. Nanjappa.	Hearing on IA	MRP/EKG/KEG
15	O.S.73/2018	Suresh. -V/s- The Revenue Secretary & others	Hearing on IA	GRS/TTU
16	O.S.77/2019	B Shivakumar. -V/s- Chief Secretary & others	Hearing on IA	HSS/AGP/KN
17	O.S.115/2019	Shivananda Swamy. -V/s- Lakshamma.	Hearing on IA	KN/MDN
18	O.S.253/2019	M.K. Keshvamurthy. -V/s- Gowramma.	Hearing on IA	HNS/TTU
19	O.S.320/2019	Lakshmanagowda. & others. -V/s- Gowramma	Hearing on IA	KN/DTR
20	O.S.90/2020	Nanjappa. -V/s- M.L. Lakkanna.	Hearing on IA	KN

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Sd/-
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Turuvekere